

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.165
CP/19(AHM)2022

Proceedings under Section 73(4) & 76(2) of Co.Act,2013

IN THE MATTER OF:

Muljibhai Karamshibhai Patel & Anr
V/s
Aditya Ultra Steel Ltd

.....Applicant

.....Respondent

Order delivered on: 13/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chetan Patel, PCS
For the Respondent :

ORDER

Learned PCS Mr. Chetan Patel appears for the petitioner.

No one appears for the respondent.

It is noted that respondent was given two weeks' time to file reply. However, the same has not been done so far. Last opportunity is being given. Reply, if any, to be filed within next three weeks.

List for further consideration on 08.08.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Vinit

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)